

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 519/2016

**In the matter of:**

Hardeep Singh & Others

...Applicant

Versus

SDMC & Ors.

...Respondents

**NDOH :11.08.2020**

**INDEX**

S. No.	Contents	Page No.
1	Additional Action Report, Being Filed on Behalf of Delhi DPCC in Compliance Order dated 15.11.2019.	1 - 3
2	<b><u>Annexure-1.</u></b> Report on local survey in July, 2020 to identify noise sources around real time noise monitoring stations.	4 - 27
3	<b><u>Annexure-2 (Colly).</u></b> Copies of the Direction dated 05.08.2020 issued to Traffic Police, Public Works Department and all Municipal Corporations to take corrective action and file action taken report with DPCC.	28 - 39

Filed by:

(Mohd. Arif)

~~Sr. Env. Engineer~~

Delhi Pollution Control Committee

New Delhi:

Dated:- 06.08.2020.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 519/2016

**In the matter of:**

Hardeep Singh & Others

...Applicant

Versus

SDMC &Ors.

...Respondents

**ADDITIONAL ACTION TAKEN REPORT, BEING FILED ON  
BEHALF OF DELHI POLLUTON CONTROL COMMITTEE  
(DPCC) IN COMPLIANCE OF THE ORDER OF THIS  
HONORABLE TRIBUNAL, DATED 01.08.2019 READ WITH  
ORDERS DATED 15.11.2019**

**Most Respectfully Showeth:**

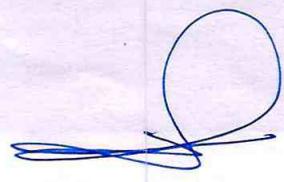
1. That, Delhi Pollution Control Committee filed its action taken report on 13.07.2020 in compliance with the order of this Hon`ble Tribunal dated 01.08.2019 and 15.11.2019.
2. That in the action taken report of DPCC dated 13.07.2020, it was informed to this Hon`ble Tribunal that DPCC has installed 26 additional state of art continuous Ambient Noise Monitoring Stations (NMS) in Delhi in addition to 5 monitoring stations already functioning. In addition to the 31 continuous NMS, DPCC is also using portable devices for carrying out noise monitoring. DPCC has also procured 05 Hand held integrating-averaging sound level meters Type-1 IEC61672-1 compliant,

in October, 2019. The stations were put on the network through the central receiving server hosted at DPCC office on 1<sup>st</sup> June, 2020 after testing, calibration and validation of data and accordingly data of ambient noise measurements has been generated since 1<sup>st</sup> June, 2020. Based on the measurements since then, an analysis of the data generated for June, 2020 has been prepared and filed alongwith the ATR dated 13.07.2020. On analysis of the data carried out by DPCC, it has been observed that in case of 5 silence zones, the average noise levels in both day and night have exceeded the standards prescribed under the Noise Rules, 2000. Similarly, in case of 7 residential and 9 commercial areas the recorded noise levels in both day and night times have exceeded the standards. Only in the 5 industrial areas, the measured noise levels have not crossed the standards prescribed for industrial areas. As informed earlier to identify the local sources of noise emissions for taking appropriate corrective action, teams of DPCC officials were constituted to conduct the survey and monitoring to identify noise sources in and around the vicinity of Real Time Noise Monitoring Stations installed in Delhi.

3. That, the report on local survey was undertaken by the teams to identify the noise sources around the Real Time Noise Monitoring Stations. The specific reason for not meeting the prescribed standards for noise levels on each location is mentioned in the report. However, following are the major sources contributing to the noise level at these locations :

- i. Vehicular movement, Traffic congestions, Honking of horns, Bottle neck on roads,
- ii. Congestion at traffic signal, Congestion and Chaotic condition at parking,
- iii. Market across the road, Construction activity, Air conditioning exhaust etc.

The silence area like Hospitals, Educational Institutes though have relatively less noise but noise levels still exceed the prescribed standard due to regular vehicular movement in the vicinity. The Commercial and Residential areas are also influenced by the vehicular noise, noise from markets/construction activity etc. Copy of the detailed report is annexed herewith as **Annexure-1**.



5. That after identifying the exact causes of noise pollution, directions under Section 5 of the Environment (Protection ) Act, 1986 – read with Noise Pollution (Regulation and Control) Rules, 2000 have been issued to Traffic Police, Public Works Department and Municipal Corporations to take corrective action and file action taken report with DPCC. Copies are enclosed as **Annexure-2 (Colly)**.

The present action taken report is prayed to be taken on record of this Hon'ble Tribunal.

Submitted and prayed accordingly.

Dated: 6/8/2020  
Dalli

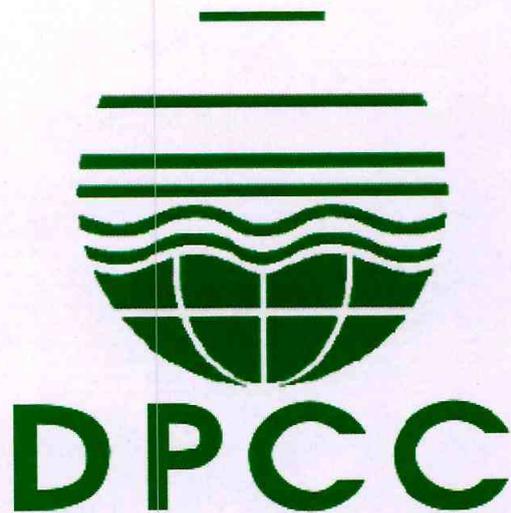
  
(Mohd Arif),  
Sr. Env. Engineer.

**Report on Local Survey to Identify Noise Sources**

**Around**

**Real Time Noise Monitoring Stations in Delhi**

**July, 2020**



**INTRODUCTION**

DPCC installed 26 noise monitoring stations in different land use area of Delhi in month of June 2020. 10 more stations were functional since 2013. Preliminary analysis of these data shows that the Ambient Noise Levels exceeded in all land use areas except industrial areas. Delhi city has one of the highest vehicular densities in India and more than 30,000 kms of road length exist in 1484 sq. km. geographical area of Delhi which induces the Ambient Noise of the City. It is decided that these noise monitoring stations should be inspected to know the source of noise in these area. 7 teams were deployed with the task to survey the nearby area of these noise monitoring stations to know the source and to monitor noise levels in the vicinity.

**OBSERVATIONS**

**1. Noise monitoring station: JLN STADIUM**

**Zone/Area- Commercial**

**Date of Monitoring: 10.07.2020**



Noise Monitoring was undertaken at 5 locations to assess the noise levels in the nearby area. The noise levels recorded from 55.1 dB(A) to 69.3 dB(A). Points A,B,C,D and E marked as positions. The observations were as follows:

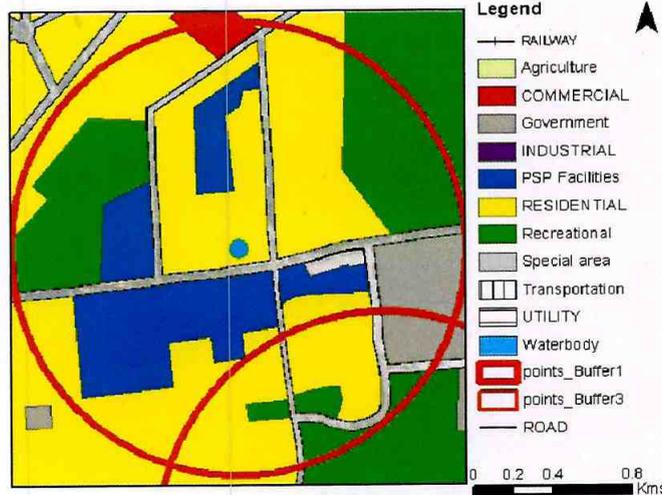
Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
<b>A</b> (JLN Stadium, 100m)	55.1 dB(A)	Commercial (Recreational Activities)	65	-
<b>B</b> (JLN Stadium, 200m)	54.0 dB(A)	Commercial (Recreational Activities)	65	-
<b>C</b> (JLN Stadium, 300m)	55.3 dB(A)	Commercial (Recreational Activities)	65	-
<b>D</b> (Lodhi Colony, 450m)	<b>64.6 dB(A)</b>	Residential	55	Community noise, high density of vehicle, Honking of horns.
<b>E</b> (Lodhi Road Quarters, 500m)	<b>69.3 dB(A)</b>	Residential	55	Regular vehicular moment and Honking of horns.

The day time Noise recorded by Real time Noise monitoring station was **57.7 dB(A)** Leq(A)

**2. Noise monitoring station: IMD**

**Zone/Area- Residential**

**Date of monitoring: 10.07.2020**



Noise Monitoring was undertaken at 4 locations to assess the noise levels in the nearby area. The noise levels recorded from 51.9 dB(A) to 68.2 dB(A). Points A,B,C & D marked as positions. The observations were as follows:

Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
<b>A</b> (Inside IMD campus)	51.9 dB(A)	Residential	55	-
<b>B</b> (IMD Housing Complex)	54.6 dB(A)	Residential	55	-
<b>C</b> (Bhishma Pitamah Marg)	<b>68.2 dB(A)</b>	Commercial	65	Vehicular noise and Honking of horns.
<b>D</b> (Lodhi Road)	<b>67.3 dB(A)</b>	Commercial	65	Vehicular noise and Honking of horns.

The day time Noise recorded by Real time Noise monitoring station was **57.7dB (A)** Leq(A)

**3. Noise monitoring station: LAJPAT NAGAR**

**Zone/Area- Commercial**

**Date of Monitoring: 10.07.2020**

Noise Monitoring was undertaken at 5 locations to assess the noise levels in the nearby area. The noise levels recorded from 58.6 dB(A) to 69.4 dB(A). Points A,B,C, D & E marked as positions. The observations were as follows:

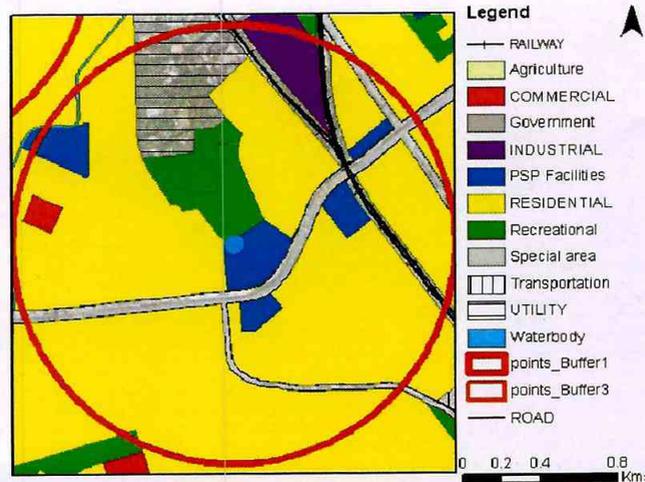
Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
<b>A</b> (Outside SDMC Primary School)	58.6dB(A)	Commercial	65	-
<b>B</b> (Near Goyla Vihar)	<b>69.4dB(A)</b>	Residential	55	Vehicular movement and Honking of horns.
<b>C</b> (Banphul Marg, Block-E)	<b>67.8dB(A)</b>	Commercial	65	Commercial activities, Vehicular movement and Honking of horns.
<b>D</b> (Banphul Marg, Block-D)	<b>65.7dB(A)</b>	Commercial	65	Commercial activities, Vehicular movement and Honking of horns.
<b>E</b> (Construction Site)	<b>66.9dB(A)</b>	Commercial	65	Commercial activities, Vehicular movement and Honking of horns.

The day time Noise recorded by Real time Noise monitoring station was **62.1 dB(A)** Leq(A)

**4. Noise monitoring station: PGDAV College**

**Zone/Area- Residential**

**Date of monitoring: 13.07.2020**



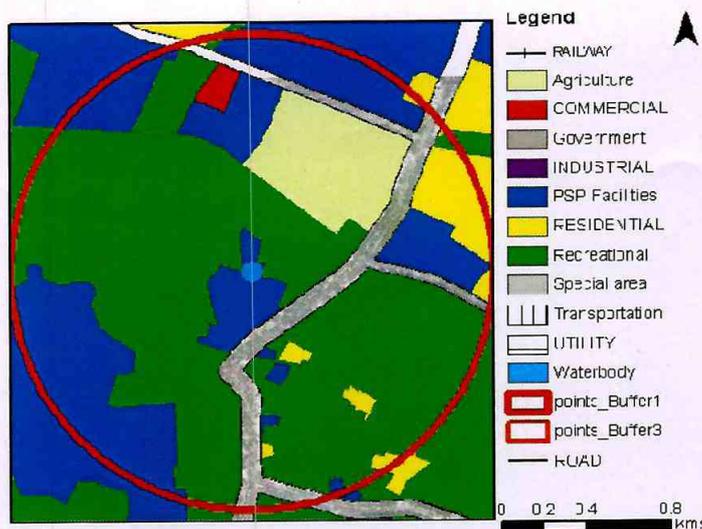
Noise Monitoring was undertaken at 4 locations to assess the noise levels in the nearby area. The noise levels recorded from 62.2 dB(A) to 74.3 dB(A). Points A,B,C, & D marked as positions. The observations were as follows:

Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
<b>A</b> (Inside Campus, 80m)	<b>62.2dB(A)</b>	Silence Zone	50	Vehicular traffic on nearby road, Honking of horns.
<b>B</b> (Inside Campus, 120m)	<b>66.7dB(A)</b>	Silence Zone	50	Vehicular traffic on nearby road, Honking of horns.
<b>C</b> (Mahatma Gandhi Road)	<b>69.6dB(A)</b>	Commercial	65	Vehicular traffic on nearby road, Honking of horns, Crossings of road and nearby Bus stand.
<b>D</b> (Srinivas Puri, Bus Stop)	<b>74.3dB(A)</b>	Commercial	65	Vehicular traffic on nearby road, Honking of horns, Crossings of road and nearby Bus stand.

The day time Noise recorded by Real time Noise monitoring station was **55.4 dB (A)Leq(A)**

**5. Noise monitoring station:** National Institute of TB and Respiratory Diseases, Sri Aurobindo Marg  
**Date of monitoring:** 13.07.2020

**Zone/Area-** Silence



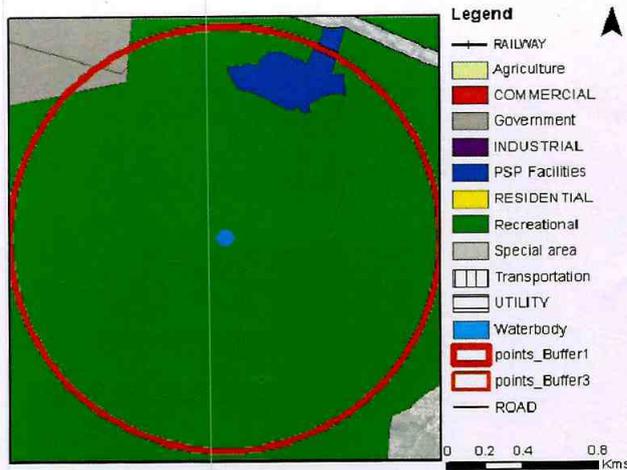
Noise Monitoring was undertaken at 4 locations to assess the noise levels in the nearby area. The noise levels recorded from 53.3 dB(A) to 73.7 dB(A). Points A,B,C, & D marked as positions. The observations were as follows:

Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
A (Staff Doctors Hostel, 95m)	53.3	Residential	55	-
B (Inside Institute, 200m)	65.7	Silence	50	Heavy vehicular movement on road.
C (Near Seth Sarai)	70.7	Residential	55	Heavy vehicular movement and Pedestrian movement due to presence of nearby bus stand.
D (Sri Aurobindo Marg)	73.7	Commercial	65	Heavy vehicular movement and Pedestrian movement due to presence of nearby bus stand.

The day time Noise recorded by Real time Noise monitoring station was **53.1 dB (A)** Leq(A)

**6. Noise monitoring station: Dr. Karni Singh Shooting Range      Zone/Area- Commercial**

**Date of monitoring: 13.07.2020**



Noise Monitoring was undertaken at 4 locations to assess the noise levels in the nearby area. The noise levels recorded from 64.0 dB(A) to 71.7 dB(A). Points A,B,C, & D marked as positions. The observations were as follows:

Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
A (Inside Shooting Range, 70m)	64.0	Commercial (Recreational activities)	65	-
B (Shooting Range Road)	66.5	Commercial (Recreational activities)	65	Light vehicular movements, Honking of horns and movement of airplanes.

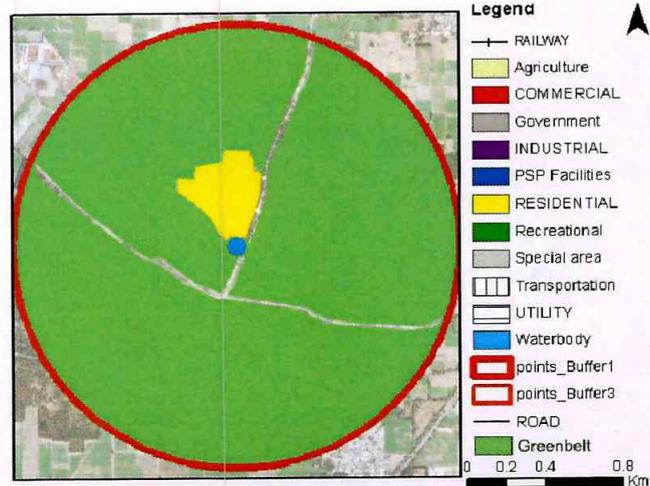
C (Suraj kund Marg)	kund	70.2	Commercial (Recreational activities)	65	Light vehicular movements, Honking of horns and movement of airplanes.
D (Near Wildlife Sanctuary)	Asola	71.7	Silence	50	Light vehicular movements, Honking of horns and movement of airplanes.

The day time Noise recorded by Real time Noise monitoring station was **54.3 dB(A)** Leq(A)

7. **Noise monitoring station:** Chaudhary Brahm Prakash Ayurved Charak Sansthan, Najafgarh

**Zone/Area-** Silence

**Date of monitoring:** 14.07.2020



Noise Monitoring was undertaken at 4 locations to assess the noise levels in the nearby area. The noise levels recorded from 47.1 dB(A) to 64.3 dB(A). Points A,B,C, & D marked as positions.

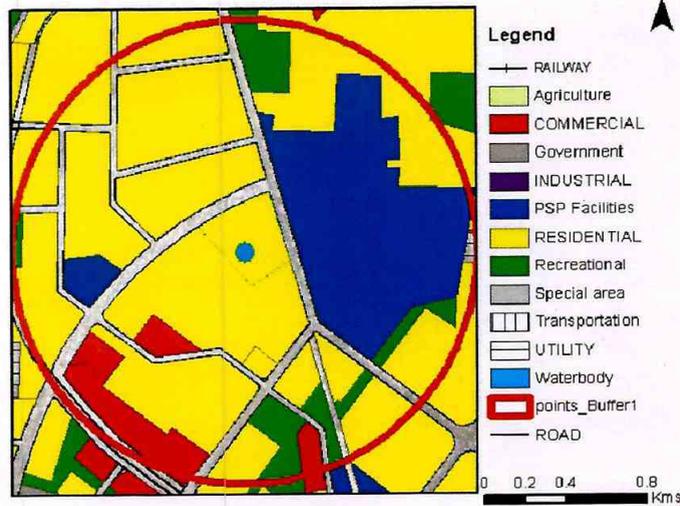
Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
<b>A</b> (Inside Campus, 100m)	51.7	Silence	50	Light vehicular movements and Honking of horns.
<b>B</b> (Near Khera Dabar)	47.1	Residential	55	-
<b>C</b> (CBPACS, Road)	64.3	Commercial	65	-
<b>D</b> (Kharkhari Jatmal)	63.8	Residential	55	Light vehicular movements and Honking of horns.

The day time Noise recorded by Real time Noise monitoring station was **50.1 dB (A)** Leq(A)

**8. Noise monitoring station: NSIT, Dwarka**

**Zone/Area- Silence**

**Date of monitoring: 14.07.2020**



Noise Monitoring was undertaken at 4 locations to assess the noise levels in the nearby area. The noise levels recorded from 55.7 dB(A) to 68.0 dB(A). Points A,B,C, & D marked as positions.

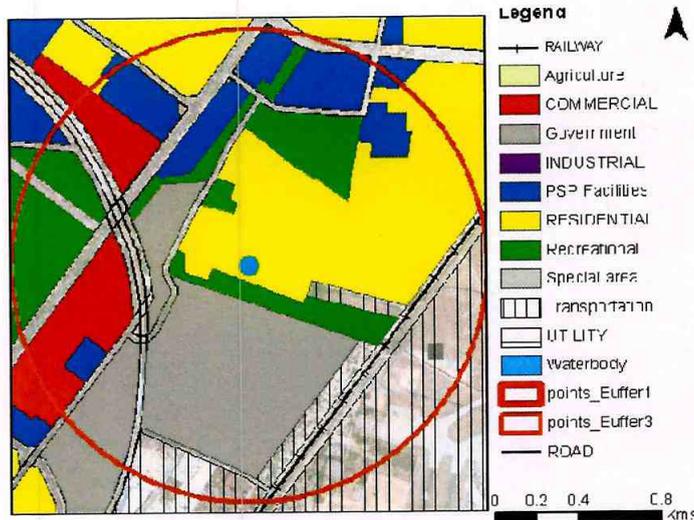
Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
<b>A</b> (NSIT Main Road)	55.7	Commercial	65	-
<b>B</b> (Campus Service Road)	<b>68.0</b>	Commercial	65	Light vehicular movement and Construction work in campus.
<b>C</b> (Dwarka Sector -03)	<b>57.4</b>	Residential	55	Light vehicular movement and Market across the roads.
<b>D</b> (Azad Hind Fauj Marg)	56.1	Commercial	65	-

The day time Noise recorded by Real time Noise monitoring station was **56.6 dB(A)** Leq(A)

**9. Noise monitoring station: National Institute of Malaria Research, Dwarka**

**Zone/Area- Commercial**

**Date of monitoring: 14.07.2020**



Noise Monitoring was undertaken at 4 locations to assess the noise levels in the nearby area. The noise levels recorded from 60.9 dB (A) to 73.9 dB (A). Points A, B, C, & D marked as positions.

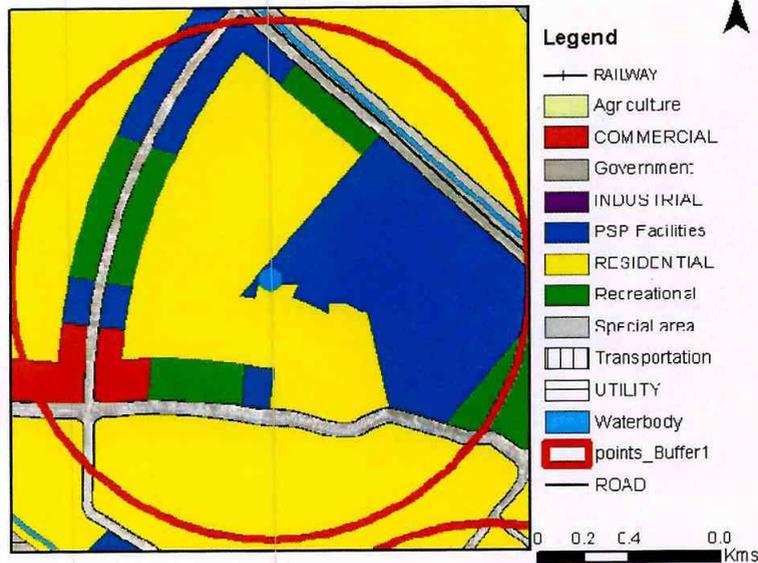
Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
<b>A</b> (Inside Institute, 100m)	<b>60.9</b>	Silence	50	Vehicular movement and Air conditioning exhausts.
<b>B</b> (Construction Site)	<b>72.2</b>	Silence	50	Construction work inside the premises.
<b>C</b> (Dada Dev Mandir Road)	<b>68.3</b>	Commercial	65	Vehicular movement and Honking of Horns.
<b>D</b> (Sector 8, Dwarka)	<b>73.9</b>	Residential	55	Vehicular movement, Traffic jam and Honking of Horns.

The day time Noise recorded by Real time Noise monitoring station was **64.1 dB (A)** Leq(A)

**10. Noise monitoring station:** Delhi College of Engineering

**Zone/Area-** Silence

**Date of monitoring:** 10.07.2020



Noise Monitoring was undertaken at one location to assess the noise levels in the nearby area. The noise levels recorded 71.4 dB(A).

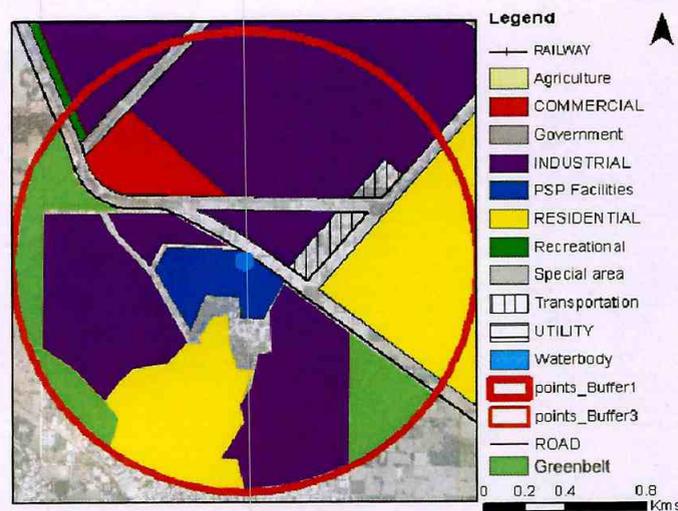
Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
Outside of the Noise monitoring station	71.4	Commercial	65	Regular vehicular movement on Main Bawana Road and Honking of horns.

The day time Noise recorded by Real time Noise monitoring station was 56.03 dB(A) Leq(A)

11. Noise monitoring station: Maharshi Valmiki Hospital, Bawana Industrial Area, Poothkhurd, Delhi-110039

Zone/Area- Silence

Date of monitoring: 10.07.2020



Noise Monitoring was undertaken at 2 locations to assess the noise levels in the nearby area. The noise levels recorded 53.8 dB(A) and 76.3 dB(A).

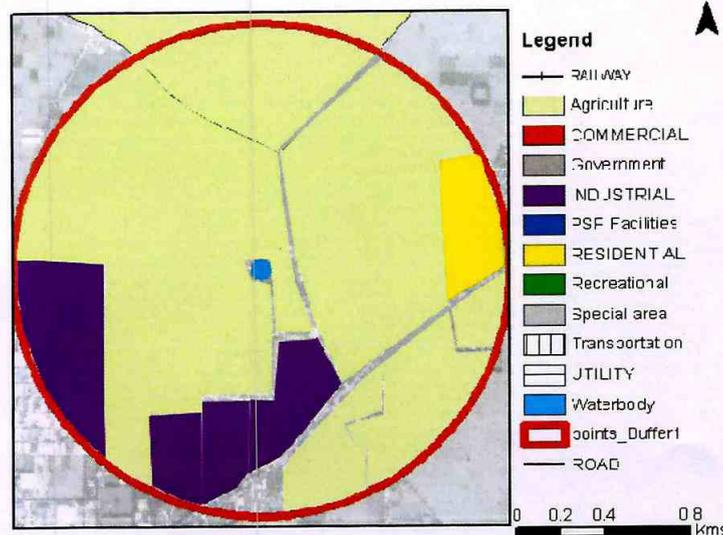
Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
A (Outside of the Noise monitoring station)	53.8	Commercial	65	-
B (Outside of the Noise monitoring station)	76.3	Commercial	65	Regular vehicular movement on Main Bawana Road and Honking of horns.

The day time Noise recorded by Real time Noise monitoring station was **55.8 dB(A)** Leq(A).

**12. Noise monitoring station:** Mahatma Gandhi Institute for Combating Climate Changes, Bakhtawarpur Road, Bakoli, Alipur Delhi-110036

**Zone/Area-** Silence

**Date of monitoring:** 10.07.2020



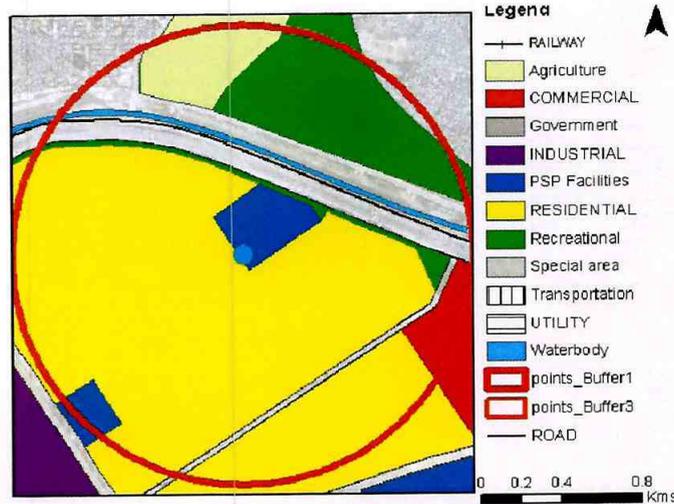
No Noise Monitoring was undertaken as no local market and traffic observed near this institute.

The day time Noise recorded by Real time Noise monitoring station was **53.8 dB(A)** Leq(A).

**13. Noise monitoring station:** Industrial Training Institute K Block, Jahangirpuri, Delhi-110033

**Zone/Area-** Residential

**Date of monitoring:** 10.07.2020



Noise Monitoring was undertaken at one location to assess the noise levels in the nearby area. The noise levels recorded **71.6 dB(A)**.

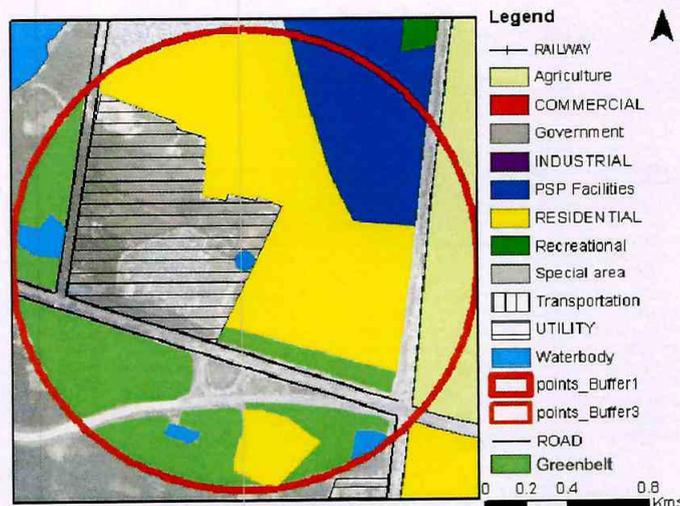
Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
Outside of the Noise monitoring station	71.6	Commercial	65	Regular vehicle movements on main road, Honking of horns, Gurudwara, Masjid and local market.

The day time Noise recorded by Real time Noise monitoring station was **57.2 dB(A)** Leq(A)

14. Noise monitoring station: Water Treatment Plant, Sonia Vihar

Zone/Area- Residential

Date of monitoring: 08.07.2020



Noise Monitoring was undertaken at one location to assess the noise levels in the nearby area. The noise levels recorded **53.5 dB(A)**.

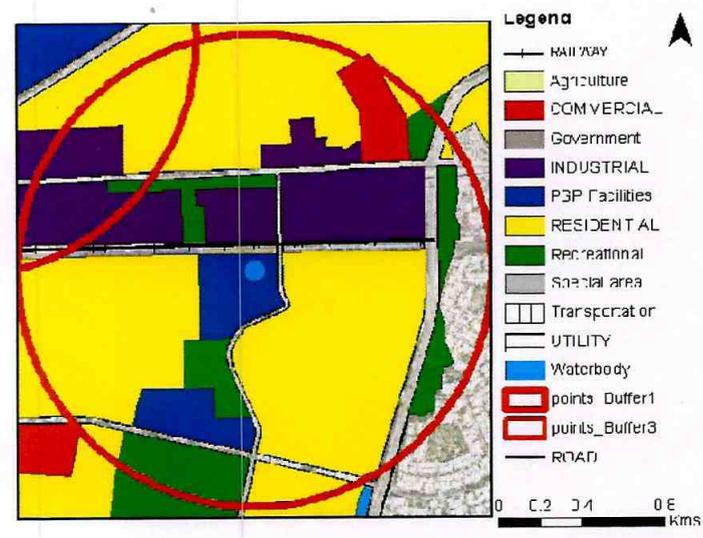
Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
Outside of the Noise monitoring station	53.5	Residential	55	-

The day time Noise recorded by Real time Noise monitoring station was **54.9 dB(A)** Leq(A)

**15. Noise monitoring station: ITI Vivek Vihar**

**Zone/Area- Residential**

**Date of monitoring: 08.07.2020**



The Noise Monitoring Station is installed 100m away from the railway line and industrial area is 200 m away from station Noise Monitoring was undertaken at one location to assess the noise levels in the nearby area. The noise levels recorded 53.6 dB(A).

Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
Outside of the Noise monitoring station	53.6	Residential	55	-

The day time Noise recorded by Real time Noise monitoring station was **60.0 dB(A)** Leq(A).

**16. Noise monitoring station: EDMC Zonal Office**

**Zone/Area- Commercial**

**Date of monitoring:** 08.07.2020

Noise Monitoring was undertaken at one location to assess the noise levels in the nearby area. The noise levels recorded 59.2 dB(A).

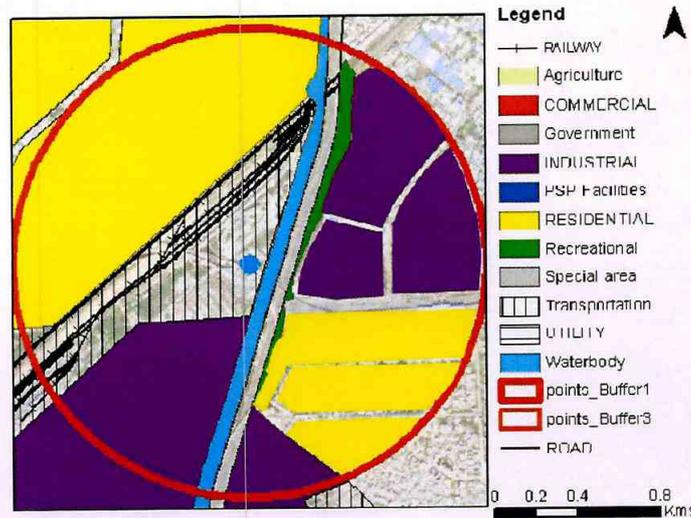
Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
<b>Outside of the Noise monitoring station</b>	53.6	Commercial	65	-

The day time Noise recorded by Real time Noise monitoring station was **67.3 dB(A)** Leq(A).

**17. Noise monitoring station: Anand Vihar Bus Terminal**

**Zone/Area- Commercial**

**Date of monitoring:** 08.07.2020



Noise Monitoring was undertaken at one location to assess the noise levels in the nearby area. The noise levels recorded 57.1 dB(A).

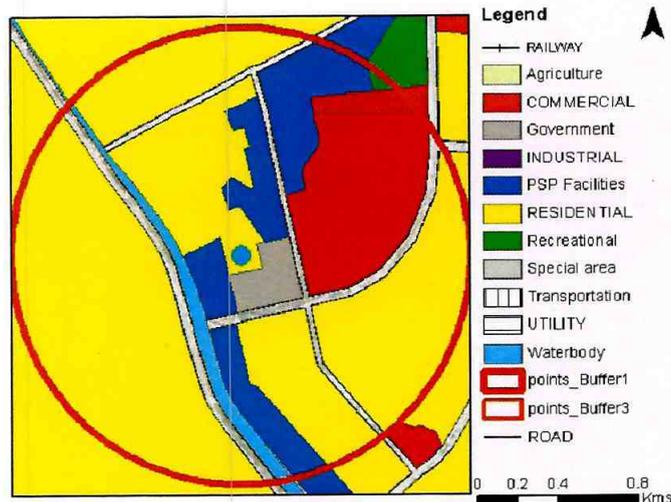
Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
<b>Outside of the Noise monitoring station</b>	57.1	Commercial	65	-

The day time Noise recorded by Real time Noise monitoring station was **60.69 dB(A)** Leq(A).

**18. Noise monitoring station: Central Pollution Control Board**

**Zone/Area- Commercial**

**Date of monitoring:** 08.07.2020



The Noise Monitoring Station is installed adjacent to the main road. Noise Monitoring was undertaken at one location to assess the noise levels in the nearby area. The noise levels recorded **68.4 dB(A)**.

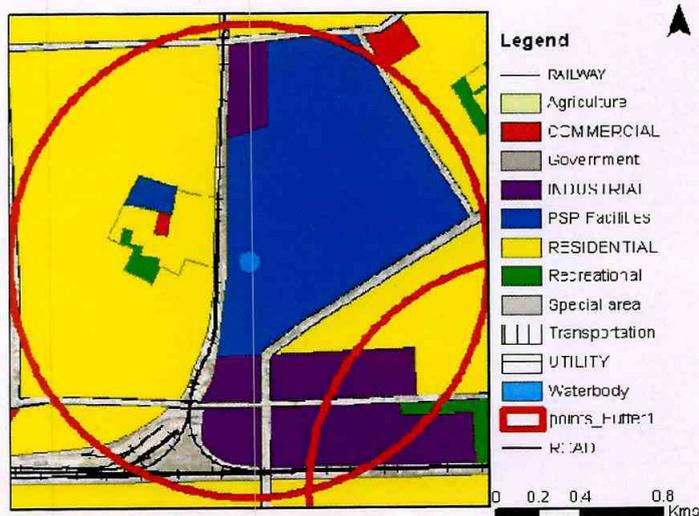
Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
Outside of the Noise monitoring station	68.4	Commercial	65	Heavy vehicular traffic movement and Honking of horns.

The day time Noise recorded by Real time Noise monitoring station was **64.97 dB(A) Leq(A)**.

**19. Noise monitoring station: IHBAS Hospital**

**Zone/Area- Silence**

**Date of monitoring: 08.07.2020**



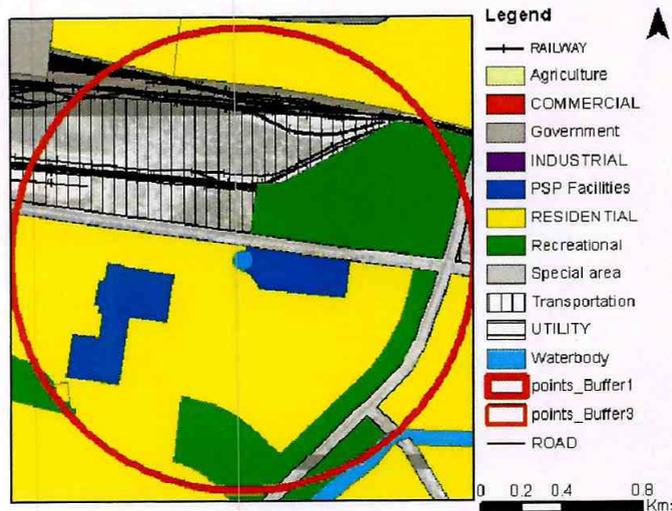
Noise Monitoring was undertaken at one location to assess the noise levels in the nearby area. The noise levels recorded **51.4 dB(A)**.

Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
Outside of the Noise monitoring station	51.4	Commercial	65	-

The day time Noise recorded by Real time Noise monitoring station was **68.9 dB(A) Leq(A)**.

**20. Noise monitoring station: Sarvodaya Kanya Vidhyalaya Punjabi Bagh** **Zone/Area- Residential**

**Date of monitoring: 08.07.2020**



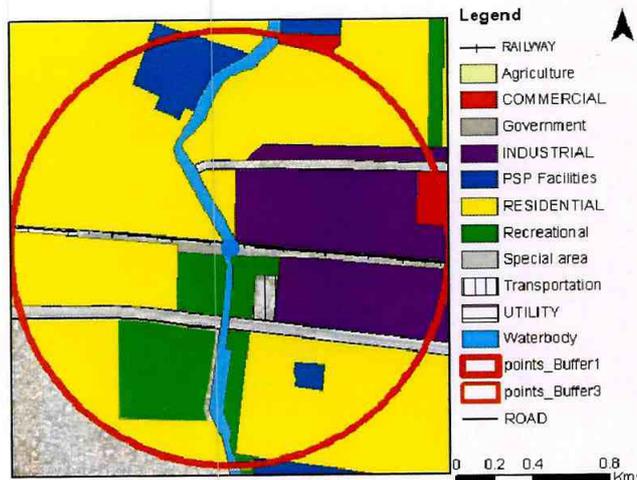
Noise Monitoring was undertaken at one location to assess the noise levels in the nearby area. The noise levels recorded **71.6 dB(A)**.

Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
Outside of the Noise monitoring station	71.6	Commercial	65	Vehicular movement mainly commercial vehicles (HMV and LMV etc), Honking of horns and Construction sites nearby area.

The day time Noise recorded by Real time Noise monitoring station was **57.95 dB(A) Leq(A)**.

**21. Noise monitoring station: Mundka** **Zone/Area- Residential**

**Date of monitoring: 08.07.2020**



The Noise Monitoring Station is installed 100 m from main road Noise Monitoring was undertaken at one location to assess the noise levels in the nearby area. The noise levels recorded 75.8 dB(A).

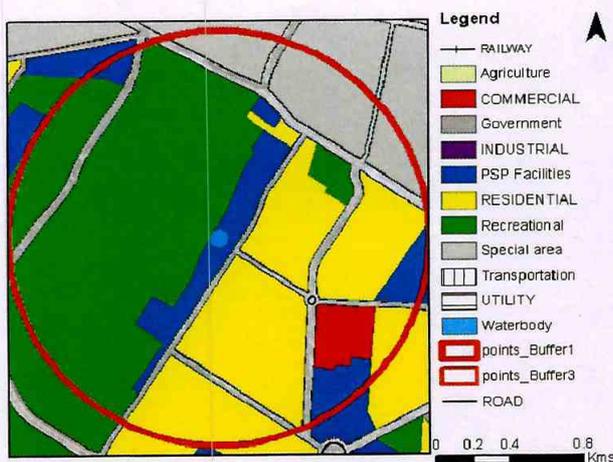
Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
Outside of the Noise monitoring station	75.8	Commercial	65	Heavy vehicular movement on main Rohtak road. and Honking of horns.

The day time Noise recorded by Real time Noise monitoring station was **59.3 dB(A)** Leq(A)

**22. Noise monitoring station:** N.P. Boys Sr. Sec. School, Mandir Marg, near Birla Mandir, New Delhi-110001

**Zone/Area- Silence**

**Date of monitoring:** 15.07.2020



Noise Monitoring was undertaken at 4 locations to assess the noise levels in the nearby area. The noise levels recorded from 75.8 dB(A) to 77.0 dB(A). Points A,B,C, & D marked as positions.

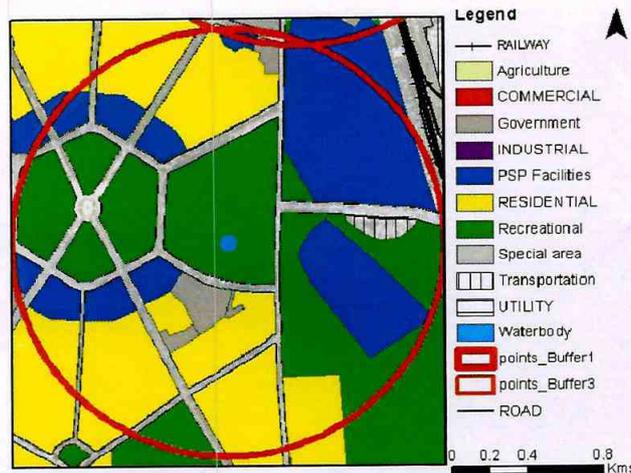
Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
<b>A</b> (Central Govt. Employees Complex, 200m)	77.0	Residential	55	Regular vehicular movement and Honking of horns.
<b>B</b> (Raisina Bengali School, 500m)	75.8	Silence	50	Regular vehicular movement and Honking of horns.
<b>C</b> (St. Thomas Girls Sr. Sec School, 800m)	77.0	Silence	50	Regular vehicular movement and Honking of horns.
<b>D</b> (Budhist Temple, Red Light, 600m)	76.8	Commercial	65	Vehicular movement, Traffic jams nearby Red light and Honking of horns.

The day time Noise recorded by Real time Noise monitoring station was **54 dB(A) Leq(A)**

**23. Noise monitoring station:** Major Dhyan Chand National Stadium, India Gate, New Delhi, Delhi 110002

**Zone/Area-** Commercial

**Date of monitoring:** 15.07.2020



Noise Monitoring was undertaken at 4 locations to assess the noise levels in the nearby area. The noise levels recorded from 72.8 dB(A) to 80.2 dB(A). Points A,B,C, & D marked as positions.

Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
<b>A</b> (Indian Coast Guard Headquarters, 200m)	79.6	Commercial	65	Heavy vehicular movements and Honking of horns.

<b>B</b> (L&T Construction, 500m)	<b>72.8</b>	Commercial	65	Vehicular movement and Construction work
<b>C</b> (Bharat Petroleum, Mathura Road, 200m)	<b>80.2</b>	Commercial	65	Heavy vehicular movements and Honking of horns.
<b>D</b> (Shershah Road near Shershah Gate,780m)	<b>77.8</b>	Commercial	65	Heavy vehicular movements and Honking of horns.

The day time Noise recorded by Real time Noise monitoring station was **57.2 dB(A) Leq(A)**

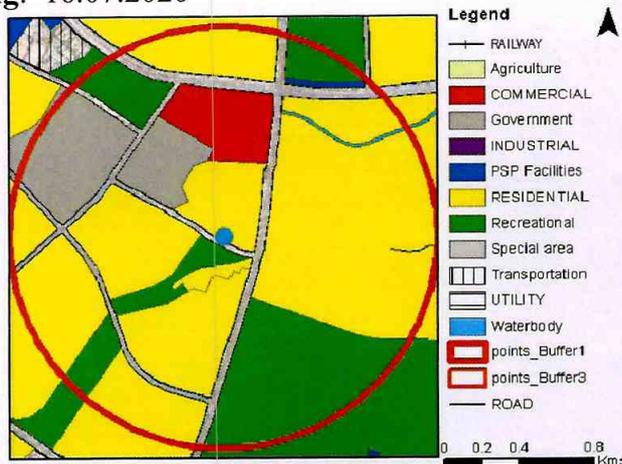
**24. Noise monitoring station:** Connaught Place, New Delhi **Zone/Area-** Commercial  
**Date of monitoring:** 15.07.2020

No Noise monitoring was undertaken as real time ambient noise monitoring was under installation.

The day time Noise recorded by Real time Noise monitoring station was **67.2 dB(A) Leq(A)**

Major source of noise emission outside of the premises was observed light vehicle movements in inner circle.

**25. Noise monitoring station:** Kendriya Vidyalaya, Sector 8, R.K. Puram **Zone/Area-** Silence  
**Date of monitoring:** 16.07.2020



Noise Monitoring was undertaken at 4 locations to assess the noise levels in the nearby area. The noise levels recorded from 71.1 dB(A) to 76.3 dB(A). Points A,B,C, & D marked as positions.

Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
<b>A</b> (St. Thomas Church, 500m)	<b>71.1</b>	Silence	50	Regular vehicular movement and construction activities.
<b>B</b> (T-Point, Vivekan and Marg and Church Road, 500m)	<b>76.0</b>	Commercial	65	Vehicular movement, Traffic jam and Honking of Horns.
<b>C</b> (Sector-1 Market, backside of school, 550m)	<b>73.5</b>	Commercial	65	Regular vehicular movement and local market.
<b>D</b> (Africa Avenue Road, 500m)	<b>76.3</b>	Commercial	65	Regular vehicular movement and Honking of Horns.

The day time Noise recorded by Real time Noise monitoring station was **56.7 dB(A)** Leq(A)

**26. Noise monitoring station: ISBT Kashmiri Gate Building,**

**Zone/Area-** Commercial

**Date of monitoring:** 10.07.2020

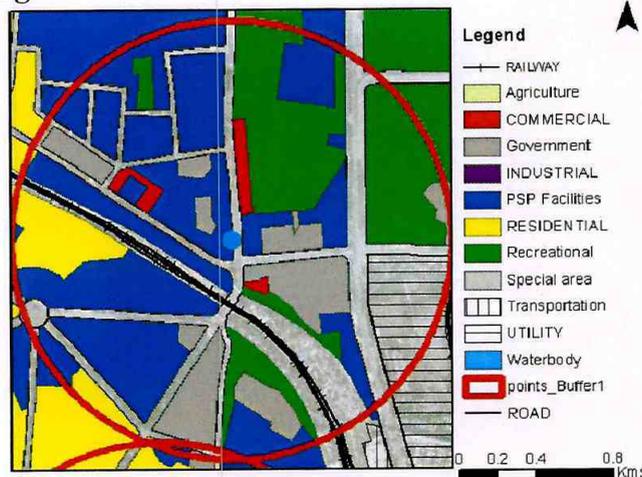
Noise Monitoring was undertaken at 4 locations to assess the noise levels in the nearby area. The noise levels recorded from 59.6 dB(A) to 65.4 dB(A). Points A,B,C, & D marked as positions.

Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
<b>A</b> (Maharana Pratap Inter State Bus Terminal) near Metro station	64.8	Commercial	65	-
<b>B</b> (Maharana Pratap Inter State Bus Terminal) near parking	61.5	Commercial	65	-
<b>C</b> (Maharana Pratap Inter State Bus Terminal) near Ritz Cinema	<b>65.4</b>	Commercial	65	Regular vehicular movement, Market in operation towards railway stations and nearby Ritz Cinema.
<b>D</b> (Maharana Pratap Inter State Bus Terminal)	59.6	Commercial	65	-

24

The day time Noise recorded by Real time Noise monitoring station was **62.5 dB(A)**  
**Leq(A)**

**27. Noise monitoring station: ITO crossing CPCB monitoring station Delhi-110002**  
**Zone/Area- Commercial**  
**Date of monitoring: 13.07.2020**



Noise Monitoring was undertaken at 3 locations to assess the noise levels in the nearby area. The noise levels recorded from 67.1 dB(A) to 74.7 dB(A). Points A,B,& C marked as positions.

Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Sources
<b>A</b> (Bahadur Shah Zafar Marg, Mata Sundari Railway Colony)	<b>74.7</b>	Residential	55	Regular vehicle movement, Honking horn and Small market.
<b>B</b> (ITO Mata Sundari Railway Colony, Mandi House)	<b>67.1</b>	Commercial	65	Regular vehicle movement and Honking of horn.
<b>C</b> (Kotla Marg, Maulana Azad Medical College Campus)	<b>69.5</b>	Commercial	65	Regular vehicle movement and Honking of horn.

The day time Noise recorded by Real time Noise monitoring station was **74.62 dB(A)**  
**Leq(A)**

**28. Noise monitoring station: Vikas Bhawan-II, Delhi-110054**  
**Zone/Area- Commercial**  
**Date of monitoring: 13.07.2020**

Noise Monitoring was undertaken at 3 locations to assess the noise levels in the nearby area. The noise levels recorded from 68.9 dB(A) to 70.2 dB(A). Points A,B,& C marked as positions.

25

Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
<b>A</b> (I.P. College, P and T Colony, Civil Lines)	<b>70.2</b>	Residential	55	Regular vehicle movement and honking of horn.
<b>B</b> (Vikas Bhawan –II, Civil Lines)	<b>70.2</b>	Commercial	65	Regular vehicle movement and honking of horn.
<b>C</b> (Metcalf House, P and T Colony, Civil Lines)	<b>68.9</b>	Residential	55	Regular vehicle movement and honking of horn.

The day time Noise recorded by Real time Noise monitoring station was **61.2 dB(A) Leq(A)**.

**29. Noise monitoring station:** MCD Primary School, Gali No. 37, Regarpura, Karol Bagh, New Delhi-110005  
**Zone/Area-** Commercial

**Date of monitoring:** 24.07.2020

Noise Monitoring was undertaken at 2 locations to assess the noise levels in the nearby area. The noise levels recorded from 61.5 dB(A) and 64.4 dB(A). Points A & B marked as positions.

Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
<b>A</b> (Backside corner of the MCD Primary School)	61.5	Commercial	65	-
<b>B</b> (Main gate of entrance of MCD School)	64.4	Commercial	65	-

The day time Noise recorded by Real time Noise monitoring station was **70.9 dB(A) Leq(A)**.

**30. Noise monitoring station:** Shaheed Sukhdev College of Business Studies, Dr. K.N. Katju Marg Rohini Sector 16, PSP Area IV, New Delhi-110089  
**Zone/Area-** Silence

**Date of monitoring:** 24.07.2020

Noise Monitoring was undertaken at 4 locations to assess the noise levels in the nearby area. The noise levels recorded from 51.2 dB(A) to 66.5 dB(A). Points A, B, C & D marked as positions.

Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
<b>A</b> (Main Gate of College on main road)	<b>66.5</b>	Commercial	65	Regular vehicle movement and honking of horn.
<b>B</b> (Nearby ETP Plant)	55.9	Commercial	65	-
<b>C</b> (Nearby DPCC Air Monitoring Station)	<b>51.2</b>	Silence	50	Regular vehicle movement.
<b>D</b> (Exit Gate of College)	<b>66.3</b>	Silence	50	Regular vehicle movement and honking of horn.

The day time Noise recorded by Real time Noise monitoring station was **59.5 dB(A) Leq(A)**

**31. Noise monitoring station: Satyawati College, Phase 3, Sawan Park, Ashok Vihar, Delhi-110052**

**Zone/Area-** Residential

**Date of monitoring:** 24.07.2020

Noise Monitoring was undertaken at 3 locations to assess the noise levels in the nearby area. The noise levels recorded from 54.4 dB(A) to 60.0 dB(A). Points A, B & C marked as positions.

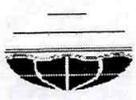
Location	Leq dB(A)	Zone/Area	Permissible Limit dB(A)	Major Source
<b>A</b> (Main Gate of Satyawati College)	60	Commercial	65	-
<b>B</b> (10m from the NMS)	<b>59.6</b>	Silence	50	Regular vehicle movement and honking of horn.
<b>C</b> (Approx. 150m away from the Railway line)	54.4	Residential	55	-

The day time Noise recorded by Real time Noise monitoring station was **62.5 dB(A) Leq(A)**

**Conclusion:-**

The report on local survey was undertaken by the monitoring teams to identify the noise sources around the Real Time Noise Monitoring Stations. As per the survey it reveals that the major sources of the noise are due to regular vehicular movements and honking of the horns. The silence area like Hospitals, Educational Institutes though have relatively less noise but noise levels still exceed the prescribed standard due to regular vehicular movement in the vicinity. The Commercial and Residential areas are also influenced by the vehicular noise, noise from markets/construction activity etc. Industrial areas are meeting the prescribed standard.

In view of the observations the Traffic Police, Transport Department and Land Owning Agencies may be directed to take preventive and coercive steps to control the noise, so that the impact of the high noise levels on population may be mitigated.

	DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 5TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6 visit us at : <a href="http://dpcc.delhigovt.nic.in">http://dpcc.delhigovt.nic.in</a>
---	--

File No: DPCC/Air Lab (N)/2020/ 52

Date: 5/8/2020

**Subject:-Directions under Section 5 of Environment (Protection) Act, 1986 – read with Noise Pollution (Regulation and Control) Rules, 2000.**

Whereas, in exercise of the powers conferred by clause (ii) of sub-section (2) of section 3, sub-section (1) and clause (b) of sub-section (2) of section 6 and section 25 of the Environment (Protection) Act, 1986 (29 of 1986) read with rule 5 of the Environment (Protection) Rules, 1986, the Central Government has made the Noise Pollution (Regulation and Control) Rules, 2000 vide Notification No. S.O. 123(E) dated 14.02.2000, for the regulation and control of Noise producing and generating sources.

And whereas, Ambient Air Quality Standards in respect of Noise for different use zones viz. Industrial Area. Commercial area, Residential area & Silence Zone, have been specified under the Noise Pollution (Regulation and Control) Rules, 2000.

And whereas DPCC has carried out continuous noise monitoring at the 31 locations spread around Delhi out of which the ambient noise levels were found exceeding the norms at 26 locations.

And whereas, DPCC had undertaken an comprehensive survey in the month of July 2020 at these locations where ambient noise levels were found exceeding the standards so as to identify the exact local sources causing noise.

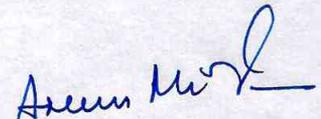
And whereas, DPCC during the comprehensive survey has identified the local sources of emission of noise exceeding the standards at 55 localities in commercial, residential, silence zones which are compiled in the report enclosed.

Whereas as contained in the report the following activities were found to be contributing to the emission of the noise at these localities:

- i. Vehicular movement, Traffic congestions, Honking of horns, Bottle neck on roads,
- ii. Congestion at traffic signal, Congestion and Chaotic condition at parking sites,
- iii. Construction activity, Air conditioning exhaust etc.

29

In view of the above, you are directed to take appropriate measures in controlling haphazard movement of traffic, action against honking of horns, removal of illegal parked vehicles, and proper operation of traffic signals in the localities as detailed in the enclosed report so as to bring down the ambient noise levels within the prescribed norms. You are further directed to submit the Action Taken Report within 15 days on the above lines to DPCC.

  
(Arun Mishra)

**Member Secretary**

Joint Commissioner (Traffic),  
Govt. of NCT, Delhi,  
3<sup>rd</sup> Floor Tower-1,  
New Police Headquarter  
Parliament Street, Jai Singh Road  
New Delhi

	<p>DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 5TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6 <b>visit us at : <a href="http://dpcc.delhigovt.nic.in">http://dpcc.delhigovt.nic.in</a></b></p>
---	---

**File No: DPCC/Air Lab (N)/2020/ 48**

**Date: 5/8/2020**

**Subject:-Directions under Section 5 of Environment (Protection ) Act, 1986 –  
read with Noise Pollution (Regulation and Control) Rules, 2000.**

Whereas, in exercise of the powers conferred by clause (ii) of sub-section (2) of section 3, sub-section (1) and clause (b) of sub-section (2) of section 6 and section 25 of the Environment (Protection) Act, 1986 (29 of 1986) read with rule 5 of the Environment (Protection) Rules, 1986, the Central Government has made the Noise Pollution (Regulation and Control) Rules, 2000 vide Notification No. S.O. 123(E) dated 14.02.2000, for the regulation and control of Noise producing and generating sources.

And whereas, Ambient Air Quality Standards in respect of Noise for different use zones viz. Industrial Area. Commercial area, Residential area & Silence Zone, have been specified under the Noise Pollution (Regulation and Control) Rules, 2000.

And whereas DPCC has carried out continuous noise monitoring at the 31 locations spread around Delhi out of which the ambient noise levels were found exceeding the norms at 26 locations.

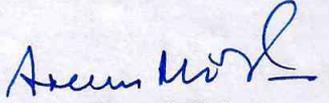
And whereas, DPCC had undertaken an comprehensive survey in the month of July 2020 at these locations where ambient noise levels were found exceeding the standards so as to identify the exact local sources causing noise.

And whereas, DPCC during the comprehensive survey has identified the local sources of emission of noise exceeding the standards at 55 localities in commercial, residential, silence zones which are compiled in the report enclosed.

Whereas as contained in the report the following activities were found to be contributing to the emission of the noise at these localities:

- i. Vehicular movement, Traffic congestions, Honking of horns, Bottle neck on roads,
- ii. Congestion at traffic signal, Congestion and Chaotic condition at parking sites,
- iii. Construction activity, Air conditioning exhaust etc.

In view of the above, you are directed to take appropriate measures in ensuring smooth flow of traffic by removing bottlenecks on roads and carrying out re-alignment of roads wherever required at the localities as detailed in the enclosed Report so as to bring down the ambient noise levels within the prescribed norms. You are further directed to submit the Action Taken Report within 15 days on the above lines to DPCC.

  
Arun Mishra  
Member Secretary

Engineer-in-Chief,  
Public Works Department,  
MSO Building  
5<sup>th</sup> Floor IP Estate  
New Delhi

	<p style="text-align: center;">DELHI POLLUTION CONTROL COMMITTEE          DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)          5TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6  <b>visit us at :</b> <a href="http://dpcc.delhigovt.nic.in">http://dpcc.delhigovt.nic.in</a></p>
--	--

**File No: DPCC/Air Lab (N)/2020/ 53**

**Date: 5/8/20**

**Subject:-Directions under Section 5 of Environment (Protection ) Act, 1986 – read with Noise Pollution (Regulation and Control) Rules, 2000.**

Whereas, in exercise of the powers conferred by clause (ii) of sub-section (2) of section 3, sub-section (1) and clause (b) of sub-section (2) of section 6 and section 25 of the Environment (Protection) Act, 1986 (29 of 1986) read with rule 5 of the Environment (Protection) Rules, 1986, the Central Government has made the Noise Pollution (Regulation and Control) Rules, 2000 vide Notification No. S.O. 123(E) dated 14.02.2000, for the regulation and control of Noise producing and generating sources.

And whereas, Ambient Air Quality Standards in respect of Noise for different use zones viz. Industrial Area. Commercial area, Residential area & Silence Zone, have been specified under the Noise Pollution (Regulation and Control) Rules, 2000.

And whereas DPCC has carried out continuous noise monitoring at the 31 locations spread around Delhi out of which the ambient noise levels were found exceeding the norms at 26 locations.

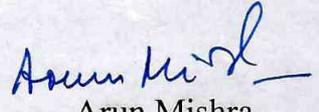
And whereas, DPCC had undertaken an comprehensive survey in the month of July 2020 at these locations where ambient noise levels were found exceeding the standards so as to identify the exact local sources causing noise.

And whereas, DPCC during the comprehensive survey has identified the local sources of emission of noise exceeding the standards at 55 localities in commercial, residential, silence zones which are compiled in the report enclosed.

Whereas as contained in the report the following activities were found to be contributing to the emission of the noise at these localities:

- i. Vehicular movement, Traffic congestions, Honking of horns, Bottle neck on roads,
- ii. Congestion at traffic signal, Congestion and Chaotic condition at parking sites,
- iii. Construction activity, Air conditioning exhaust etc.

In view of the above, you are directed to take appropriate measures in removing chaotic conditions at parking sites, market places, ensuring installation of noise barriers around the construction sites, removal of illegal parked vehicles on roads at the localities as detailed in the enclosed Report so as to bring down the ambient noise levels within the prescribed norms. You are further directed to submit the Action Taken Report within 15 days on the above lines to DPCC.

  
Arun Mishra  
Member Secretary

The Commissioner,  
North Delhi Municipal Corporation,  
4<sup>th</sup> Floor, Dr. S.P.M. Civic Centre,  
JLN Marg,  
New Delhi-110002.

	<p style="text-align: center;"> <b>DELHI POLLUTION CONTROL COMMITTEE</b>          DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)          5TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6  <b>visit us at : <a href="http://dpcc.delhigovt.nic.in">http://dpcc.delhigovt.nic.in</a></b> </p>
---	---

**File No: DPCC/Air Lab (N)/2020/ 49**

**Date: 5/8/2020**

**Subject:-Directions under Section 5 of Environment (Protection ) Act, 1986 – read with Noise Pollution (Regulation and Control) Rules, 2000.**

Whereas, in exercise of the powers conferred by clause (ii) of sub-section (2) of section 3, sub-section (1) and clause (b) of sub-section (2) of section 6 and section 25 of the Environment (Protection) Act, 1986 (29 of 1986) read with rule 5 of the Environment (Protection) Rules, 1986, the Central Government has made the Noise Pollution (Regulation and Control) Rules, 2000 vide Notification No. S.O. 123(E) dated 14.02.2000, for the regulation and control of Noise producing and generating sources.

And whereas, Ambient Air Quality Standards in respect of Noise for different use zones viz. Industrial Area. Commercial area, Residential area & Silence Zone, have been specified under the Noise Pollution (Regulation and Control) Rules, 2000.

And whereas DPCC has carried out continuous noise monitoring at the 31 locations spread around Delhi out of which the ambient noise levels were found exceeding the norms at 26 locations.

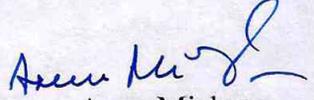
And whereas, DPCC had undertaken an comprehensive survey in the month of July 2020 at these locations where ambient noise levels were found exceeding the standards so as to identify the exact local sources causing noise.

And whereas, DPCC during the comprehensive survey has identified the local sources of emission of noise exceeding the standards at 55 localities in commercial, residential, silence zones which are compiled in the report enclosed.

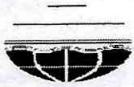
Whereas as contained in the report the following activities were found to be contributing to the emission of the noise at these localities:

- i. Vehicular movement, Traffic congestions, Honking of horns, Bottle neck on roads,
- ii. Congestion at traffic signal, Congestion and Chaotic condition at parking sites,
- iii. Construction activity, Air conditioning exhaust etc.

In view of the above, you are directed to take appropriate measures in removing chaotic conditions at parking sites, market places, ensuring installation of noise barriers around the construction sites, removal of illegal parked vehicles on roads at the localities as detailed in the enclosed Report so as to bring down the ambient noise levels within the prescribed norms. You are further directed to submit the Action Taken Report within 15 days on the above lines to DPCC.

  
Arun Mishra  
Member Secretary

The Secretary,  
New Delhi Municipal Council,  
Palika Kendra,  
New Delhi-110001.



34

DELHI POLLUTION CONTROL COMMITTEE  
DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)  
5TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6  
visit us at : <http://dpcc.delhigovt.nic.in>

**File No:** DPCC/Air Lab (N)/2020/ 51

**Date:** 5/8/2020

**Subject:-Directions under Section 5 of Environment (Protection ) Act, 1986 –  
read with Noise Pollution (Regulation and Control) Rules, 2000.**

Whereas, in exercise of the powers conferred by clause (ii) of sub-section (2) of section 3, sub-section (1) and clause (b) of sub-section (2) of section 6 and section 25 of the Environment (Protection) Act, 1986 (29 of 1986) read with rule 5 of the Environment (Protection) Rules, 1986, the Central Government has made the Noise Pollution (Regulation and Control) Rules, 2000 vide Notification No. S.O. 123(E) dated 14.02.2000, for the regulation and control of Noise producing and generating sources.

And whereas, Ambient Air Quality Standards in respect of Noise for different use zones viz. Industrial Area. Commercial area, Residential area & Silence Zone, have been specified under the Noise Pollution (Regulation and Control) Rules, 2000.

And whereas DPCC has carried out continuous noise monitoring at the 31 locations spread around Delhi out of which the ambient noise levels were found exceeding the norms at 26 locations.

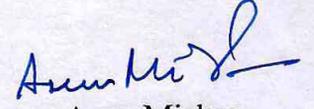
And whereas, DPCC had undertaken an comprehensive survey in the month of July 2020 at these locations where ambient noise levels were found exceeding the standards so as to identify the exact local sources causing noise.

And whereas, DPCC during the comprehensive survey has identified the local sources of emission of noise exceeding the standards at 55 localities in commercial, residential, silence zones which are compiled in the report enclosed.

Whereas as contained in the report the following activities were found to be contributing to the emission of the noise at these localities:

- i. Vehicular movement, Traffic congestions, Honking of horns, Bottle neck on roads,
- ii. Congestion at traffic signal, Congestion and Chaotic condition at parking sites,
- iii. Construction activity, Air conditioning exhaust etc.

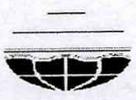
In view of the above, you are directed to take appropriate measures in removing chaotic conditions at parking sites, market places, ensuring installation of noise barriers around the construction sites, removal of illegal parked vehicles on roads at the localities as detailed in the enclosed Report so as to bring down the ambient noise levels within the prescribed norms. You are further directed to submit the Action Taken Report within 15 days on the above lines to DPCC.



Arun Mishra  
Member Secretary

The Commissioner,  
East Delhi Municipal Corporation,  
419, Udyog Sadan,  
Patparganj Industrial Area,  
Delhi-110092.

30

	<p style="text-align: center;">DELHI POLLUTION CONTROL COMMITTEE  DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)  5TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6  <b>visit us at : <a href="http://dpcc.delhigovt.nic.in">http://dpcc.delhigovt.nic.in</a></b></p>
---	--

**File No: DPCC/Air Lab (N)/2020/ 50**

**Date: 5/8/2020**

**Subject:-Directions under Section 5 of Environment (Protection ) Act, 1986 – read with Noise Pollution (Regulation and Control) Rules, 2000.**

Whereas, in exercise of the powers conferred by clause (ii) of sub-section (2) of section 3, sub-section (1) and clause (b) of sub-section (2) of section 6 and section 25 of the Environment (Protection) Act, 1986 (29 of 1986) read with rule 5 of the Environment (Protection) Rules, 1986, the Central Government has made the Noise Pollution (Regulation and Control) Rules, 2000 vide Notification No. S.O. 123(E) dated 14.02.2000, for the regulation and control of Noise producing and generating sources.

And whereas, Ambient Air Quality Standards in respect of Noise for different use zones viz. Industrial Area. Commercial area, Residential area & Silence Zone, have been specified under the Noise Pollution (Regulation and Control) Rules, 2000.

And whereas DPCC has carried out continuous noise monitoring at the 31 locations spread around Delhi out of which the ambient noise levels were found exceeding the norms at 26 locations.

And whereas, DPCC had undertaken an comprehensive survey in the month of July 2020 at these locations where ambient noise levels were found exceeding the standards so as to identify the exact local sources causing noise.

And whereas, DPCC during the comprehensive survey has identified the local sources of emission of noise exceeding the standards at 55 localities in commercial, residential, silence zones which are compiled in the report enclosed.

Whereas as contained in the report the following activities were found to be contributing to the emission of the noise at these localities:

- i. Vehicular movement, Traffic congestions, Honking of horns, Bottle neck on roads,
- ii. Congestion at traffic signal, Congestion and Chaotic condition at parking sites,
- iii. Construction activity, Air conditioning exhaust etc.

In view of the above, you are directed to take appropriate measures in removing chaotic conditions at parking sites, market places, ensuring installation of noise barriers around the construction sites, removal of illegal parked vehicles on roads at the localities as detailed in the enclosed Report so as to bring down the ambient noise levels within the prescribed norms. You are further directed to submit the Action Taken Report within 15 days on the above lines to DPCC.

*Arun Mishra*  
Arun Mishra  
Member Secretary

The Commissioner,  
South Delhi Municipal Corporation,  
9<sup>th</sup> Floor, Dr. S.P.M. Civic Centre,  
JLN Marg,  
New Delhi-110002.